

RBI appoints Banking Ombudsman for Karnataka

January 8, 2003

The Reserve Bank of India has appointed Shri S.K.Mukerji as the Banking Ombudsman for the state of Karnataka with effect from January 7, 2003. As Banking Ombudsman, Shri Mukherji will have his office at Reserve Bank of India Building, Nrupathunga Road, Bangalore-560 001.

The Banking Ombudsman Scheme was introduced in June 1995 with a view to providing to the bank customers quick and low-cost redressal of grievances relating to banking services. Its scope of authority and functions include redressal of grievances against deficiency in banking services, concerning loans and advances and other specified matters and arbitration for specified disputes. All commercial banks, regional rural banks and scheduled primary co-operative banks are covered under the Banking Ombudsman Scheme.

**Ajit Prasad
Manager**

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